SHRI MANUBHAI PATEL (Gujarat): Sir, what happened to the papers to be laid on the Table by Mr. Salve? He has gone away. Does he not know that his name was on the List of Business (*Interruptions*). On a point of order. (*Interruptions*)-It is a serious matter. (*Interruptions*)

Report and Accounts (1982-83) of the Hindustan Zinc Limited Udaipur (Rajasthan) and /elated papers

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): I apologise for having left the House without laying the papers on the Table of the House. (*Interruptions*).

1 beg to lay on the Table, under subsection (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) Seventeenth Annual Report and Accounts of the Hindustan Zinc Limited. Udaipur (Rajasthan), for the year 1982-83, together with Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-7260/83 for (i) and (ii)].

REPORT OF THE COMMITTEE ON GOVERNMENT ASSI RANGES

SHRI HARKISHAN SINGH SUR-JEET (Punjab): Sir, I present the Twenty-fourth Report of the Committee on Government Assurances.

REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION ..

SHRI MADAN BHATIA (Nominated): Mr Deputy Chairman, I beg to present the Fiftyfifth Report of the Committee on Subordinate Legislation.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Alleged irregularities in regard to the Import of gun parts by sonic persons in Jammu and Kashmir

SHRI R. MOHANARANGAM (Tamil Nadu): Sir, the Tamil Nadu Chief-Minister's broadcast...

MR. DEPUTY CHAIRMAN: Just a minute. First we have to take up the Calling-Attention. After that you can speak. I have already allow'-d you. Your name is there for Special Mentions.

SHRI R. MOHANARANGAM: JuSt one minute, Sir,, it won't take more than that. I wanted to finish it during the Zero Hour...

MR. DEPUTY CHAIRMAN: If you are allowed like this, other Members also will ask for the same. Kindly wait. I have allowed you; there is no problem. Your time will come. Now, Calling-Attention...

SHRI A. G. KULKARNi (Maharashtra): Sir, before I call the Attention, you are aware that we were assured that the Home Minister wa' asked to attend the Calling Attention, because, actually this was to b dealt with by the Home Ministry but a viamedia was found that tl Commerce Minister was involved this. I have no objection. Though • was not an assurance but was understanding with the opposition parties, may I hope that it will be carried out.

THE LEADER OF THE HOUS f! (SHRI PRANAB KUMAR. MUKHER-JEE): I was not aware of that. I da not know whether the Minister Oi Parliamentary Affairs knows anything. I do not know that this is toe arrangement.

MR. DEPUTY CHAIRMAN: All right, you inform him now.